

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 985/2019

With

Original Application No. 986/2019

With

Original Application No. 528/2023

With

Original Application No.934/2024

IN THE MATTER OF:

In Re: Water Pollution by Tanneries at Jajmau Kanpur Uttar Pradesh

With

**In Re: Water Pollution at Rania Kanpur Dehat& Rakhi Mandi Kanpur
Nagar Uttar Pradesh**

With

**News report published in Dainik Jagran dated 14.08.2023 “highlights a
growing concern regarding industrial pollution in the Godhrauli village**

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Through

Priyanka

Date: 27.06.2025

Place: New Delhi

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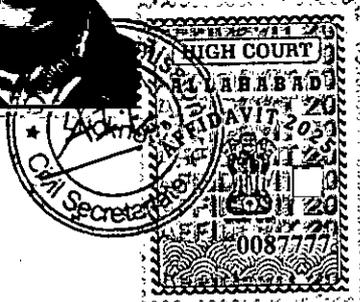
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**News report published in Dainik Jagran dated 14.08.2023 "highlights a
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**ADDITIONAL AFFIDAVIT ON BEHALF OF THE SPECIAL
SECRETARY, MEDICAL HEALTH AND FAMILY WELFARE,
GOVERNMENT OF UTTAR PRADESH.**

I, Dhirendra Singh Sachan S/o Late Shree Sewa Lal Sachan, presently posted as
Special Secretary, Medical Health and Family Welfare, Government of Uttar



Pradesh, do hereby solemnly affirm information based upon official records and states as under:

1. That The paragraph 16 of the Hon'ble Tribunal's order dated 27 May 2025 is reproduced below for ready reference:

"....16. In spite of lapse of about one and a half month after the previous order, we do not find any significant noticeable improvement. Thus, we are of the view that probably seriousness of the matter has not been understood by the concerned authorities till now, therefore, Chief Secretary, State of Uttar Pradesh is required to look into the issue and ensure appropriate remedial measures and also to ensure that atleast minimum requisite supply of clean water is made to the residents of these villages to satisfy their daily need and adequate steps are taken to extend all possible medical help to those who are suffering and proper steps are taken to ensure that chromium dumps do not spread and do not create any health issue to the residents there..."

That in compliance with the above direction, the present affidavit

Point No. 2 — Health-survey adequacy, funding transparency and timeline for complete medical testing

1. That in Kanpur district **6,757 persons** have been screened in eight affected areas/villages, namely Panki Industrial Area, Rakhi Mandi, Jajmau Industrial Area, Rooma Treatments Storage Disposal Facility, Nauraiya Kheda, Tejab Mill Campus, Anwar Ganj and Gola Ghat; blood samples of **391 potentially affected persons** were collected, test-reports of **60 persons** have been



- received, **40 persons** were found with chromium contamination above prescribed limit of **1.4 µg/ltr**, and Mercury levels have not been found to be more than the prescribed limit of **20 µg/ltr** in any person; reports of **331 persons** are still awaited.
2. That in Kanpur Dehat district **1,911 persons** were screened in Palanpurwa, Chauhanpurwa, Yadavpurwa and Khanchandrapur (Rania); blood samples of **132 potentially affected persons** were taken and **132 persons** were found with chromium contamination above **1.4 µg/ltr**; Mercury levels have not been found to be more than the prescribed limit of **20 µg/ltr** in any person.
 3. That in Fatehpur district **479 persons** were screened in Godharoli, Aashapur, Baniapur and Abhaypur; blood samples of **49 potentially affected persons** were collected, chromium contamination above **1.4 µg/ltr** was found in **47 persons** and mercury above prescribed limit of **20 µg/ltr** in **three persons**.
 4. That at the level of District Magistrate, Kanpur Nagar, availability of budget from Red Cross Society was ensured for testing mercury and chromium of **16 persons** at Rakhi Mandi; at present, free testing has been arranged in all affected areas by the State Government.
 5. That Medical Officers, Health Supervisors (male/female), ANM, ASHA and ASHA Sangini of medical units in the affected areas will be trained by experts from the district hospital/medical college regarding heavy-metal contamination; the trained ANM, ASHA, ASHA Sangini and Health Supervisor (male/female) will visit every house, conduct surveys and tests related to heavy-metal contamination and provide information to residents; thereafter, after screening of persons with possible symptoms by the Medical



Officer, blood/serum of symptomatic or suspected persons will be tested free of cost at Government expense.

6. That action will be taken to ensure survey, screening and blood/serum testing of affected persons within **three months** by visiting door-to-door in all identified areas, and effective steps are being taken to ensure adequate facilities for diagnosis and necessary treatment of persons suffering from heavy-metal contamination through established medical units.

Point No. 3 — Augmentation and strengthening of health-infrastructure in the impact-zone.

7. That high-level diagnostic facility for testing heavy-metal contamination is available at **Dr. Ram Manohar Lohia Institute of Medical Sciences and Hospital, Gomti Nagar, Lucknow**, which has sufficient capacity for blood-sample collection and testing; effective steps are being taken to ensure adequate facilities for diagnosis and necessary treatment of persons suffering from heavy-metal contamination through medical units established in the affected areas within **three months**.
8. That in the affected areas the State Government is providing free facility for blood-sample collection and testing; symptomatic or symptom-free interested persons can get the test done free of cost in their own area and need not go to any hospital merely for sample collection.



Point No. 14 Health-insurance cover and dedicated multi-speciality medical aid for victims

9. That under the ongoing Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana and Mukhyamantri Jan Arogya Yojana campaigns, eligible residents receive free medical treatment up to ₹ 5 lakh in affiliated Government and private hospitals and institutions.

10. That necessary consultation, medicines and treatment facilities for heavy-metal contamination are available at **G.S.V.M. Medical College / J.K. Cancer Institute / Regional Health Centres in Kanpur Nagar; Autonomous State Medical College, Kanpur Dehat; and District Hospital and Amar Shaheed Jodha Singh Ataiya Thakur Dariyao Singh Medical College, Fatehpur.**

11. That the Department of Medical Health & Family Welfare remains firmly committed to completing, within the stipulated timelines, thereby ensuring that every affected resident of Kanpur Nagar, Kanpur Dehat and Fatehpur districts receives timely and adequate remediation for chromium- and mercury-related health hazards.


DEPONENT



VERIFICATION:

Verified at _____ on this the ____ day of _____, 2025 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.


DEPONENT



कूपन सं० ०००७७७७
द्वारा शपथ की गई श्री प्रिय सैठ सिंह सचान, विशेष सचिव चिकित्सा स्वास्थ्य
जिनका परिचय श्री प्रिय सैठ अनुभाग अधिकारी, एवं परिवार कल्याण विभाग ।
दिनांक २७/०६/२०२५ समय ६:४० P.M.
वाद संख्या ९८५/२०१९
पक्षकार Water Pollution by Tanneries at Tajman Kaupur Uttar Pradesh
न्यायालय भा.० राष्ट्रीय हरि अधिकरण - न्यू दिल्ली
श्री पीत कसूल वर्मा है

Prig Seth

I IDENTIFY THE DEPONENT
WHO HAS SIGNED BEFORE ME

Prig Seth Varma
Section Officer
Medical Section-7

A.I.F.
27/06/2025

अभिषेक कुमार कर्माकर
सपर्य-आयुक्त एवं अनुभाग अधिकारी
न्याय अनुभाग-४
सदर सचिव।